

ritory Administrations for adoption/adaptation.

**Promotion to Laboratory Assistants in Government Hospitals**

669. SHRIMATIGEETA MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any scheme or proposal to promote Class IV employees, who have passed 8th Class and are working as attendant, to the post of Laboratory Assistant;

(b) if so, the details thereof;

(c) whether some promotions have been made recently; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Controlled cloth**

670. SHRI MADAN LAL KHURANA: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government are providing controlled cloth for the poor/weaker sections of the society through public distribution system;

(b) if so, the details of the quantity of controlled cloth given for distribution through Public Distribution System to Delhi during the last three years and in the current year;

(c) whether the quantity supplied has been found to be insufficient to meet the demand;

(d) if so, the steps taken to increase the quantity;

(e) whether there is no link between the selling prices of the various types of controlled cloth and the cost of production; and

(f) if so, the steps taken by the Government to answer that there is no profiteering in the sale of this cloth?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) National Textile Corporation, which produces controlled cloth, supplies controlled cloth through the following channels:-

(i) National Cooperative Consumers Federation (NCCF);

(ii) State Cooperative Federations;

(iii) State Civil Supplies Corporations;

(iv) Authorised Dealers appointed by NTC Subsidiary Corporations; and

(v) NTC showrooms run by Subsidiary Corporations of NTC.

(b) The details of allocation/Release Orders issued by NTC for release of controlled cloth to Delhi during the years 1987-88 to 1990-91 (upto Feb, 91) are given below:-

*Release Orders issued for*

| <i>Year</i>               | <i>Cotton controlled cloth (in lakh sq. mtrs.)</i> | <i>Polyester cotton controlled cloth (in lakh mtrs.)</i> |
|---------------------------|--|--|
| <i>1</i>                  | <i>2</i>   | <i>3</i>   |
| 1987-88                   | 5.17   |  |
| 1988-89                   | 18.20  | 2.47   |
| 1989-90                   | 58.95  | 3.00   |
| 1990-91<br>(upto 21.2.91) | 5.44   | 0.76   |

(c) Government has not received any complaints about insufficient supply of controlled cloth to Delhi.

(d) Does not arise.

(e) NTC fixes the selling prices of all varieties of controlled cloth on no-profit no-loss basis. NTC fixes the prices on cost basis only.

(f) Does not arise.

#### **Investment in Pepsico plants**

671. **SHRI MULLAPPALLY RAMACHANDRAN:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the investment of Pepsi Foods Project in the fruit processing plant at Zahura, Punjab and the number of persons employed there;

(b) the investment in the Potato and

grain processing plant and in the soft drink concentrate plant at Channo and the number of persons employed in each unit;

(c) whether these units offer employment to blind/handicapped persons; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEONARAYAN YADAV): (a) and (b). According to information furnished by M/s Pepsi Foods Private Limited, the proposed project cost in respect of fruit processing plant at Zahura, potato and grain processing plant and soft drink concentrate plant Channo and the number of persons employed in each unit, is as per statement given below.

(c) and (d). M/s Pepsi Foods Private Limited have informed that to date these units have not offered direct employment to blind/handicapped persons.